

Supply in Delhi

श्री मदन बिहारी वाजपेयी : वह कल
मा सकता है, हम सवाल कर सकते हैं ।

MR. SPEAKER: This morning, the very first notice that I received was from the hon. Minister that he wanted to make a statement on the power crisis.

SHRI H. N. MUKERJEE (Calcutta-North-East): You can allow Members to ask some questions. You can make an exception in this case, and you can allow Members to ask some questions after the statement.

MR. SPEAKER: The hon. Minister should have the opportunity to let us know the position, because the people must be expecting that the hon. Minister would come out with some statement. If, after that, hon. Members think that we should have the call-attention, I have no objection. (Interruptions).

MR. SPEAKER: Shri S. M. Banerjee may kindly sit down. First, let the hon. Minister make a statement. After that, I can allow the call-attention. But I shall find out whether any call-attention-notice has been tabled for today. (Interruptions).

अध्यक्ष महोदय : आप लोग सब एक साथ मत बोलिए, न रिपोर्टिंग नोट कर सकते हैं और न मुझे कुछ पता लगता है ? (Interruptions)

MR. SPEAKER: I am prepared to allot one hour tomorrow, so that hon. Members can put questions. (Interruptions).

MR. SPEAKER: I am not listening to any hon. Member. Shri S. M. Banerjee may also kindly sit down. I am not prepared to give any ruling on it just now. (Interruptions).

MR. SPEAKER: The hon. Minister will make the statement, and after that, I shall see whether to allow the call-attention or allow a one-hour discussion on this.

SHRI FRANK ANTHONY (Nominated-Anglo-Indian): Not one-hour discussion; at least you must give some time for the discussion, because the matter is scandalous. Some people near and dear to us are really in danger of dying. (Interruptions).

MR. SPEAKER: Shri S. M. Banerjee may kindly sit down now. He may say whatever he wants during that discussion, not now. (Interruptions).

MR. SPEAKER: Shri S. A. Shamim may kindly sit down now. I have not allowed him.

12.55 hrs.

PAPERS LAID ON THE TABLE

CAG OF INDIA'S REPORT 1971-72, UNION GOVERNMENT (CIVIL) REVENUE RECEIPTS, VOLS. I AND II

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): I beg to lay on the Table, under article 151 (1) of the Constitution, a copy of the Report of the Comptroller and Auditor General of India, for the year 1971-72, Union Government (Civil) Revenue Receipts—

- (i) Volume I—Indirect Taxes, and
- (ii) Volume II—Direct Taxes. [Placed in Library. See No. LT-4867/73.]

INDIAN FOREST SERVICE (FIXATION OF CADRE STRENGTH) AMENDMENT REGULATIONS, 1973

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS

(SHRI F. H. MOHSIN): On behalf of Shri Ram Niwas Mirdha, I beg to lay on the Table a copy of the Indian Forest Service (Fixation of Cadre Strength) Amendment Regulations, 1973 (Hindi and English versions) published in Notification No. G.S.R 192 (E) in Gazette of India dated the 2nd April, 1973, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed in Library. See No. LT-4868/73]

STATEMENT SHOWING DECISION TAKEN BY GOVERNMENT ON RECOMMENDATIONS MADE IN ARC'S REPORT ON 'POSTS AND TELEGRAPHS'

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI JAGANNATH PAHADIA): I beg to lay on the Table a statement (Hindi and English versions) showing decisions taken by the Government on certain recommendations made in the Report of the Administrative Reform Commission on 'Posts and Telegraphs' [Placed in Library. See No. LT-4869/73]

12.56 hrs

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

TWENTY-SIXTH REPORT

SHRI J MATHA GOWDER (Nilgiris): I beg to present the Twenty-sixth Report of the Committee on Private Members' Bills and Resolutions.

PUBLIC ACCOUNTS COMMITTEE

EIGHTY-FOURTH, EIGHTY-SEVENTH AND NINETY-FIRST REPORTS

SHRI SEZHIYAN (Kumbakonam): I beg to present the following Report of the Public Accounts Committee

- (1) Eighty-fourth Report on para 71 of the Report of Comptroller and Auditor General of India for the year 1969-70, Central Government (Civil) relating to Department of Cooperation.
- (2) Eighty-seventh Report on Chapter IV of the Report of Comptroller and Auditor General of India for the year 1970-71, Union Government (Civil) Revenue Receipts relating to Income Tax.
- (3) Ninety-first Report on Report of Comptroller and Auditor General of India for the year 1970-71, Union Government (Civil) relating to Department of Supply.

12.57 hrs.

RAILWAY CONVENTION COMMITTEE

FOURTH REPORT

SHRI R K. SINHA (Faizabad). I beg to present the Fourth Report of the Railway Convention Committee on "Commercial and Allied Matters Part II".

ESTIMATES COMMITTEE

THIRTY-SEVENTH REPORT AND MINUTES

SHRI C. M. STEPHEN (Muvattupuzha) I beg to present the following Report and Minutes of Estimates Committee —

- (1) Thirty-seventh Report on the Ministry of Works and Housing—Housing.
- (2) Minutes of the sitting of the Committee relating to the above Report.